

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1854
ANSWERED ON 09.12.2021

USE OF SOLAR ENERGY

1854. SHRIMATI PRATIMA MONDAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken any steps to augment the use of solar energy in the country and if so, the details thereof;
- (b) whether the Government proposes to install solar power panels at the rooftops of all the Government offices; and
- (c) if so, the details of the offices identified for the said purpose?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) The Ministry of New and renewable Energy (MNRE) has taken several steps to promote the use of Renewable Energy, including solar energy in the country. These include:
- Declaration of long-term Renewable Purchase Obligation (RPO) trajectory up to the year 2022;
 - Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route;
 - Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
 - Setting up of solar parks to provide land and transmission to Renewable Energy developers on a plug and play basis,
 - Implementation of schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
 - Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power under Green Energy Corridor Scheme.
 - Notification of standards for deployment of solar photovoltaic system/devices;
 - Setting up of Project Development Cell for attracting and facilitating investments;
 - Standard Bidding Guidelines for tariff based competitive bidding for procurement of power from Grid Connected Solar PV and Wind Projects;
 - Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators; and
 - Launch of Green Term Ahead Market (GTAM) to facilitate sale/purchase of Renewable Energy including Solar power through exchanges.

(b)&(c) MNRE has requested all States /Union Territories to issue necessary directions to all Departments and Institutions of States/Union Territories for utilization of vacant rooftops of their buildings for installation of solar panels. All Central Ministries/ Departments have also been requested to issue necessary directions for installation of rooftop solar projects in all buildings owned by them.

As per data available on the SPIN portal of the MNRE, an aggregate capacity of 528.46 MW of rooftop solar plants has been installed at 8066 Government buildings as on 05.12.2021.
